(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	14	71471517452	14	71471517452	79.11				<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	12218264105	6	12218264105	13.52				<u>Annexure 4</u>
5	Operational creditors (Workmen)	127	2207909	127	2207909	0.00				<u>Annexure 5</u>
6	Operational creditors (Employees)	330	53852043	325	46718872	0.05		1953886	5179285	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	26	4160925801	22	3937995408	4.36	0	6641649	216288744	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	343	11037918979	328	2662959449	2.95	2953322355	423815902	4997821275	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	31572730	2	21440	0.00		355450	31195840	<u>Annexure 9</u>
Total		850	98976259019	824	90339684635	100.00	2953322355	432766887	5250485144	